

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/226/ (IB)/2017  
NAME OF THE PETITIONER(S) : LOKESH T KAPOOR  
NAME OF THE RESPONDENT(S) : STNITHI INSURANCE SERVICES PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

ORDER

Counsel representing both the parties are absent. As seen the order dated 6.6.2017, counsel for petitioner was present and on subsequent hearings on 19.7.2017, 26.7.2017, there was no representation on his behalf and even today there is no representation on behalf of the petitioner. Counsel for respondent absent. In the circumstances, the petition is dismissed in default.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)